

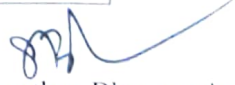
FORM G
INVITATION FOR EXPRESSION OF INTEREST
DREAMZ INFRA INDIA LTD. (PROJECT DREAMZ SNEH)
OPERATING IN REAL ESTATE SECTOR AT BENGALURU

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dreamz Infra India Ltd. (Project Dreamz Sneh) having PAN no.AAECD2457K and CIN No. U70109KA2012PLC062065 . This is CIRP for the project admitted by NCLT Bengaluru
2. Address of the registered office	577/B, 2 nd Floor, Outer Ring Road, Teachers Colony, Koramangala, Bangalore-560034, Karnataka.
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Dreamz Sneh Project site is located at Survey No.121/3, Bogenahalli Village, Varthur Hobli, Bangalore East Taluk.
5. Installed capacity of main products/ services	Residential flats on a Land parcel of 1 acre 10 Guntas. Around 150 Flats is the estimated development.
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All details are available with the Resolution Professional, who based in Bangalore, contactable in email: dreanzsneh.cirp@gmail.com / bhoona.bhuvan@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please contact dreanzsneh.cirp@gmail.com
10. Last date for receipt of expression of interest	6.00 PM on 18/12/2025
11. Date of issue of provisional list of prospective resolution applicants	20/12/2025
12. Last date for submission of objections to provisional list	6.00 PM on 25/12/2025
13. Date of issue of final list of prospective resolution applicants	04/01/2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22/12/2025
15. Last date for submission of resolution	6.00 PM on 21/01/2026
16. Process email id to submit EOI	dreanzsneh.cirp@gmail.com

For DREAMZ INFRA INDIA LIMITED
(Project Dreamz Sneh)

RAMANATHAN BHUVANESHWARI
IRP/ RESOLUTION PROFESSIONAL
IBBI / IPA-002 / IP-N00306 / 2017-18 / 10864

s/d 
Smt.Ramanathan Bhuvaneshwari,
IP Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864
Address: C-006, Pioneer Paradise, 24th Main Road,
7th Phase, JP Nagar, Bangalore-560078.
Dated 03.12.2025 /Bengaluru

Indian travellers chase the chill to ring in New Year

AKSHARA SRIVASTAVA
New Delhi, 2 December

India's year-end travel patterns are showing a decisive tilt towards colder climes with domestic winter destinations dominating the holiday rush, points out data from travel aggregator ixigo.

According to the platform, Srinagar is leading the surge with over 100 per cent month-on-month (M-o-M) growth in December flight searches. There was also strong traction for Dehradun at 54 per cent and Jammu at 39 per cent.

“Tourist interest for Jammu and Kashmir is growing again, which is a very positive trend. The region needs tourists back and it’s heartening to see that interest coming back. Tourists like visiting the region in this weather to see fresh snow, which is a very beautiful experience,” said a tourism industry executive.

“With hotel room rates and flight fares for both domestic and international beach destinations surging, people are instead choosing to ring in the New Year in the hills. Here, fares are comparatively lower and most destinations have great road connectivity,” the executive further said.

Bus routes in north India’s



Winter is calling

- Srinagar December flight searches surge over 100% M-o-M
- Business route searches for Mussoorie, Manali, and Dehradun see over 100% Y-o-Y growth
- Bali bookings see over 100% Y-o-Y growth
- Tourist interest in Jammu and Kashmir is growing for fresh snow experiences

winter belts are also surging, ixigo pointed out. Popular tourist destinations like Mussoorie, Manali, and Dehradun are recording over 100 per cent year-on-year (Y-o-Y) growth in bus searches.

“Together, flight and bus trends show that mountains are nearly five times more in demand than beaches this holiday season,” the platform pointed out.

Luxury villa rental firm StayVista has seen higher demand in hill destinations within two to five hours of travel time, by car or flight.

“Stays are also longer in duration of over five days versus typical getaways of two-three days,” said Amit Damani, co-founder at the company. He added that, “Travel to Kashmir

has increased by 30 per cent from the previous quarter.”

Tourism to Kashmir was impacted earlier in the year after terrorist attacks at Pahalgam and the conflict between India and Pakistan that followed.

Meanwhile, western and southern destinations, such as Lonavala, Mahabaleshwar, Coorg, Ooty and Wayanad, have seen an increase in demand.

The traditionally favourite domestic destinations like Goa are busy wooing travellers. The state government recently launched a New Year-end campaign, ‘Feels like Goa’, to evoke nostalgia and rekindle the emotional connect travellers share with the state. It is reflective of a strategic shift towards a regenerative tourism model, which

places people, culture, and the environment at its core.

Internationally, Southeast Asia and West Asia have emerged as new holiday favourites. In Southeast Asia, Bali has recorded over 100 per cent Y-o-Y growth in bookings, while bookings to Sri Lanka are up 63 per cent.

Favourite tourist destinations like Thailand, Singapore, and Vietnam have seen bookings surge 37 per cent, 36 per cent, and 23 per cent, respectively.

At the same time, emerging destinations across the western and central Asia are climbing rapidly on the trending list.

Kazakhstan, the UAE and Uzbekistan are seeing a growth of 40-42 per cent in bookings, followed by Qatar at 35 per cent and Oman at 32 per cent. “This signals a clear shift towards newer, value-driven international holidays,” said ixigo.

“Improved connectivity, new experiences, relaxed visa norms, favourable winter climates, and ongoing holiday offers and discounts are making destinations across Southeast Asia, western and central Asia strong alternative choices. This reflects a growing appetite for unique, off-beat holidays this season,” said Aloke Bajpai, group chief executive officer (CEO) at the travel platform.

Claims vs reality: Dust doesn’t settle on Mumbai’s clean-air drive

ANJALI SINGH
Mumbai, 2 December

Mumbai’s air quality continues to slide, even as the Brihanmumbai Municipal Corporation (BMC) claims it has stepped up its dust-control operation. But a ground report from Andheri East and West — among the city’s most pollution-hit pockets — suggests a growing disconnect between civic records and lived reality.

According to a BMC official posted at the Chakala-Andheri East ward office, the municipal corporation deploys one mist-blowing machine every morning around 7 am, covering an 80-kilometre stretch. Daily water usage for dust suppression stands at around 10,000 litres through two tankers of 5,000 litres each, operating twice a day, supplemented by direct spraying through pipelines.

The ward, the official said, has about 1,200 sweepers working in two shifts — 900 BMC staff and 165 contractual workers. Manual sweeping is carried out from 6.30 am to 1.30 pm and again from 2 pm to 8 pm. A circular issued by the BMC head office three to four days ago instructed all wards to further intensify dust-suppression measures, with additional action contingent on further directions.

Data from the India Meteorological Department shows Mumbai’s Air Quality Index (AQI) hovered around 105 on Tuesday, placing it in the ‘poor to moderate’ category. While not yet in the severe zone, pollution levels remain consistently outside the ‘good’ or ‘satisfactory’ range, with the city rarely recording safe air over the past month.



BMC’s road cleanliness and dust control campaign in Mumbai

was a green net around the site. It was later removed,” he said. “The complaint went to BMC, but nothing has changed.” Construction, though nearing completion, continues without effective suppression on site.

A traffic policeman stationed at the same location said he has not seen routine dust-control measures such as water spraying or road washing. “Sweepers come around 4.30-5 pm to water plants. But vehicles pass and the dust rises again,” he said, adding that prolonged mask usage is not possible for him due to health concerns. “Even if I face problems, who will listen to people like me?”

Street vendors in the area echoed similar concerns.

Hasif (*name changed*), a coconut seller who has worked in Andheri for over two decades, said mist-spraying machines appear “sometimes in the morning”, but the relief is short-lived. “The dust comes back almost immediately. I’ve had health problems for three years, but life goes on. People shop, move around — pollution hasn’t stopped anything,” he said.

At Andheri station, Sanjivini, a 42-year-old flower seller, said she has not noticed any increase in cleaning activity.

- Spray, sweep, repeat**
- 1 mist-blowing machine deployed daily from around 7 am, assigned to cover 80-km stretch
 - 10,000 litres of water used every day through two 5,000-litre tankers, operating twice daily
 - Pipeline spraying supplements tanker operations
 - 1,200 sweepers assigned in two shifts, including 900 BMC staff and 165 contract workers
 - Sweeping hours span nearly 14 hours daily — from 6.30 am to 1.30 pm and 2 pm to 8 pm
 - A head-office circular issued 3-4 days ago instructed wards to intensify dust-control measures

“There’s dust and smoke everywhere, and people spit and throw garbage. Unless behaviour changes, you can’t expect the government alone to fix this,” she said.

Residents of Andheri East say health problems are becoming more common. Dhvani Fender (*name changed*), a 47-year-old nurse from Poonam Nagar, said her allergies have worsened in recent weeks. “Manual sweeping is happening, but dust levels aren’t reducing. I wear a mask for hours while attending patients. Stricter enforcement is clearly needed.”

While BMC maintains that mist machines operate daily, tankers spray thousands of litres of water, and sweeping continues for nearly 14 hours, residents say critical junctions remain untreated, construction dust escapes unchecked — even near healthcare facilities — and visible road washing is rare.

Mumbai’s dust-control apparatus may be busy on paper. But in Andheri, residents say they are still breathing the consequences every day.

Until enforcement becomes consistent, visible and accountable, the gap between civic claims and street-level experience may widen further — along with the city’s smog.

TECHDIGEST mybs.in/tech

Vivo X300 series debuts in India

Vivo has launched its flagship X300 series in India, which includes the X300 and X300 Pro. Both models are powered by the MediaTek Dimensity 9500 chip, feature Zeiss-backed cameras, and run Android 16-based OriginOS 6.

Ray-Ban Meta Gen 2 available in India

Ray-Ban Meta (Gen 2) AI glasses are now available in India. Priced at ₹39,900 onwards, the smart glasses come with integrated cameras that support up to 3K video recording. They offer improved battery life, lasting up to eight hours on a single charge.

WHO issues first-ever norms for GLP-1 drugs

SANKET KOUL
New Delhi, 2 December

The World Health Organization (WHO) has come out with guidelines on the use of glucagon-like peptide-1 (GLP-1) agonist drugs, whose consumption in obesity management has skyrocketed across the world.

The new guidelines underscore two critical priorities: Ensuring equitable access to GLP-1 therapies and preparing healthcare systems for the effective implementation and widespread use of these powerful medicines.

It follows the WHO’s earlier move to incorporate GLP-1-based therapies into its Essential Medicines List for the treatment of type 2 diabetes among high-risk patient groups.

Taking a further step, the latest recommendations advise that GLP-1 agents, which include established treatments such as semaglutide, tirzepatide, and liraglutide, may now be utilised for the long-term treatment of adults living with obesity.

With the new guidelines, the WHO aims to support people living with obesity in overcoming this serious health challenge, as part of a comprehensive approach that includes healthy diets, regular physical activity and support from health professionals. The guidelines are on the basis of two major tenets, one that GLP-1 therapies may be used by adults, but excluding pregnant women, for the long-term treatment of obesity.

“While the efficacy of these therapies in treating obesity was evident, the recommendation is conditional due to limited data on their long-term efficacy and safety, maintenance and discontinuation, their current costs, inadequate health system preparedness and potential equity implications.”

The other is offering intensive behavioural interventions involving healthy diet and physical activity to adults living with obesity prescribed GLP-1 therapies.

While such therapies represent the first efficacious treatment option for adults, the WHO guideline also emphasises that medicines alone will not solve the problem.

NAGPUR MUNICIPAL CORPORATION
PUBLIC HEALTH ENGINEERING DEPARTMENT

E-TENDER NOTICE

Municipal Commissioner, Nagpur Municipal Corporation, Nagpur invites e-tender from Experienced bidders for “**Appointment of Project Management Consultant Services for the Development and Beautification of Binaki Mangalwari Lake Nagpur PHASE-II.**” The Detailed Tender Notice and bid Document can be downloaded from website www.mahatenders.gov.in having **Tender ID 2025 NMNC 1254382.1** from **02/12/2025**. The sale/purchase and submission of the bid document shall be online only.

Advt No. 768 PR
Date 02.12.2025

Superintending Engineer (PHE)
Nagpur Municipal Corporation

THE HI-TECH GEARS LIMITED
CIN: L29130HR1986PLC081555

Regd. Off. : Plot No. 24,25,26, IMT Mansarovar, Sector-7, Gurugram-122050, Haryana
Corp. Off. : Millennium Plaza, Tower-B, Sushanti Lok-I, Sector-27, Gurugram-122009, Haryana. Tel.: + 91(124) 4715100
Website: www.thehitechgears.com E-mail: secretarial@thehitechgears.com

Special Window for Re-lodgement of transfer requests of physical Shares

Pursuant to SEBI Circular No. SEBI/HO/MIRSD/MIRSD-PoD/P/CIR/2025/97 dated July 02, 2025, the Company is pleased to offer an one-time special window for physical shareholders to submit re-lodgement requests for the transfer of shares. This special window is open from July 07, 2025 to January 06, 2026, and is specially applicable to cases which were lodged prior to deadline of April 01, 2019 and the original share transfer were rejected/returned/not attended due to deficiencies in documentation, or were not processed due to any other reason. The shares re-lodged for transfer will be processed only in dematerialized form during this window.

Eligible shareholders may submit their transfer request along with the requisite documents to the Company's Registrar and Share Transfer Agent (RTA) at M/s. MAS Services Limited, T-34, 2nd Floor, Okhla Industrial Area, Phase-II, New Delhi-110020, Ph. 011-26387281-83 or send an email at investor@masserv.com within stipulated period.

Note: All the shareholders are requested to update their E-mail id(s) with Company/RTA/Depository Participants.

For The Hi-Tech Gears Limited
Sd/-
Naveen Jain
Place: Gurugram (Company Secretary & Compliance Officer)
Date: December 02, 2025 **M. No: A15237**

ECGC Limited
Regd. Office: ECGC Bhawan, CTS No.393,393/1 to 45, M.V Road Andheri East, Mumbai – 400069. CIN: U74999MH1957GOI10918, IRDA Registration no - 124

Empanelment of the Advertising Agencies

ECGC Limited invites Expression of Interest (EOI) from reputed Advertising agencies for their empanelment for marketing and publicity activities of the company. For details, please visit the Company's website: www.ecgc.in

ECGC/NMD/03/25-26

बैंक ऑफ बरोडा Bank of Baroda

TENDER NOTICE

Bank of Baroda invites bids for the Selection of Telecom Operators to provide SMS Services for Bank of Baroda Sponsored Regional Rural Banks.

Details are available on Bank's website <https://bankofbaroda.bank.in> under Tenders section and on Government e-Marketplace (GeM) portal.

"Addendum", if any, shall be published on Bank's website <https://bankofbaroda.bank.in> under Tenders section and GeM portal. Bidders must refer the same before final submission of the proposal.

Last date of bid submission is 24th December 2025

Place: Mumbai
Date: 03.12.2025

Chief Technology Officer

Indian Institute of Management Ranchi

VERY SHORT TENDER NOTICE

IIM Ranchi invites sealed bids from the public sector banks and eligible private sector banks for “**Interest Rates on Fixed Deposit for IIM Ranchi**”. The last date for submission of the sealed bid is up to **5:00 PM on 09.12.2025**. For More details, please refer to our website: www.iimranchi.ac.in.

pnb cards & services limited
(a wholly owned subsidiary of PNB)

Regd. Off: PNB Head Office, Plot No.4, Sector 10, Dwarka.
Corp. Off: 6th Floor, 7-Bhikaji Cama Place, New Delhi-110066
CIN: U74999DL2021PLC378579

TENDER NOTICE

Sealed proposals are invited from eligible companies for “**Empanelment of Agencies For Supply of Off Roll Manpower on Contractual Basis at various locations across India**”. RFP No.: 06/2025. Date of Issue: 02/12/2025, Last Date for Submission: 02/01/2026, 05:00 PM. The detailed RFP document can be downloaded from our website <https://pnbcsl.in> or collected from the office during working hours. For further information, contact: Mr. Anuj Bhardwaj, Manager-HR & Admin, +91 8700448244 HR@PNBCSL.CO.IN

Any corrigendum in this regard will be updated at our website only.

Sd/-
Place: New Delhi
Date: 02.12.2025 [Authorized Signatory]

GUJARAT ENERGY TRANSMISSION CORPORATION LIMITED
Registered & Corporate Office, Sardar Patel Vidyut Bhavan, Racecourse, VADODARA – 390 007
www.getcogujarat.com & <https://www.nprocure.com>

TENDER NOTICE NO. ACE (P&C): Tender No. 18: 2025-26

[A] PROCUREMENT: E-3007,3062,3069:- (1) Purchase of 66kV to 400kV C&R Panels as per technical specification on firm price basis for various Project & R&M works., **(2)** Purchase of 66/132/220/400 kV Raised Chimney Stub Tower material against Tender no. ACE (P&C)/I/E-3062/Tower Material/ARC / 2025-26., **(3)** Purchase of 220kV narrow-based Tower material against Tender no. ACE (P&C)/I/E-3069/220kV NB Tower Material/ 2025-26.

[B] CIVIL: ACE(P&C)/CONTRACTS/CIVIL-573,574,575: - (1) Construction of Control room building extension (02 Spans) with electrification, Compound Wall, Feeder cable trench, RCC Road, PCC & Metal spreading, Maintenance & ancillary civil work at 66kV Biliimora (Antalia) SS Dist. Navsari under Navsari Circle., **(2)** Construction of Control room building extension, RCC Retaining Compound Wall, RCC Road, Maintenance & ancillary civil work at 220kV Ambheta (Chikhli) SS Dist. Navsari under Navsari Circle., **(3)** Construction of Control Room Building, Staff Quarter, Foundations, Cable Trench, Compound Wall, RCC Road, Borewell & Misc civil works etc. at 66kV Chubdak S/S Ta. Bhuj, Dist. Kutch under Anjar Circle.

[C] LINE: ACE (P&C)/CONTRACTS/E-360,380,385,390,395/UPRATING/TL/UG/66kV, 220kV/ S&E:- (1) Package:-1 for Laying, Erection, Testing and Commissioning of 66kV 1CX300sqmm & 1CX630sqmm XLPE Cable for Poly AL and AL corrugated cable for various lines for the period of 2(Two) years for Bharuch & Mehsana Zone and Package:-2 for Laying, Erection, Testing and Commissioning of 66kV 1CX300sqmm & 1CX630sqmm XLPE Cable for Poly AL and AL corrugated cable for various lines for the period of 2 (Two) years for Rajkot Zone., **(2)** Supply, Installation, testing & commissioning of conversion of 220kV Khanpur - PGCIL D/C line 1&2 of Nadiad Circle with ACSR Zebra Conductor into equivalent HTLS Conductor (Equivalent weight of Zebra Conductor with Higher Ampacity)., **(3)** Supply, Erection, Testing & Commissioning for 220kV LILO of both circuits of existing 220kV D/C Visavadar Timbdi line at proposed 220kV Khijadiya substation on M/C and D/C tower with AL-59(Equivalent weight of ACSR Zebra conductor) and 48Fiber OPGW cable having route length of 6.458km under circle office, Junagadh., **(4)** Supply, erection, testing & commissioning of 66kV D/C Rupavati (220kV) - Neknam Line on M/C and D/C panther tower with AL-59 conductor (eq. wt. to ACSR panther conductor) having length 14.367Rkm (Overhead D/C Portion only: from AP-43 to Neknam gantry) under KSY-II (Overhead portion only)., **(5)** Supply, erection, testing & commissioning of 66kV D/C (2*3+1) U/G cable laying from 400kV Charal Substation to M/s CG Semi Pvt Ltd for catering 5000 KVA new power demand on 66kV System under Deposit Work.

[D] SUBSTATION: ACE (P&C)/ CONTRACTS/ E-386:- Design, engineering, manufacturing, supply, erection, testing & commissioning of 01 Nos. of 220kV/132kV 150MVA Transformer Bays at 220kV Gondal under Gondal circle on EPC basis excluding Civil works.

Above tenders are available on website www.getcogujarat.com (for view and download only) & tender.nprocure.com (for view, download and online tender submission).

Note: Bidders are requested to be in touch with our website till opening of these tenders.

Date: 03/12/2025 **Add'l Chief Engineer (Procurement & Contracts)**

FORM G INVITATION FOR EXPRESSION OF INTEREST DREAMZ INFRA INDIA LTD. (PROJECT DREAMZ SNEH) OPERATING IN REAL ESTATE SECTOR AT BENGALURU (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Dreamz Infra India Ltd. (Project Dreamz Sneh) having PAN no.AEED2457K and CIN No. U07109KA2012PLC082065. This is CIRP for the project admitted by NCLT Bengaluru
2. Address of the registered office	577/B, 2 nd Floor, Outer Ring Road, Teachers Colony, Koramangala, Bangalore-560034, Karnataka.
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Dreamz Sneh Project site is located at Survey No.121/3, Bogenahalli Village, Varthur Hubli, Residential flats on a Land parcel of 1 acre 10 Guntas. Around 150 Flats is the estimated development.
5. Installed capacity of main products/ services	Nil
6. Quantity and value of main products/ services sold in the last financial year	Nil
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All details are available with the Resolution Professional, who based in Bangalore, contactable in email: dreanzsneh.cirp@gmail.com / bhootha.bhuvan@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please contact dreanzsneh.cirp@gmail.com
10. Last date for receipt of expression of interest	6.00 PM on 18/12/2025
11. Date of issue of provisional list of prospective resolution applicants	20/12/2025
12. Last date for submission of objections to provisional list	6.00 PM on 25/12/2025
13. Date of issue of final list of prospective resolution applicants	04/01/2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22/12/2025
15. Last date for submission of resolution plans	6.00 PM on 21/01/2026
16. Process email id to submit EOI	dreanzsneh.cirp@gmail.com

CARBORUNDUM UNIVERSAL LIMITED
CIN: L29224TN1984PLC000318
Registered Office: 'Dare House', No. 234, N.S.C. Bose Road, Parys, Chennai-600 001. Tel: +91-44-30006161
Email: investorservices@cumi.murugappa.com; Website: www.cumi-murugappa.com

NOTICE TO MEMBERS

Notice is hereby given pursuant to the provisions of the Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 ('Rules') notified by the Ministry of Corporate Affairs.

As per Section 124(6) of the Companies Act, 2013 ('the Act') and the above mentioned Rules, all shares in respect of which dividends have not been paid or claimed for seven consecutive years or more are required to be transferred to the Demat Account of the Investor Education Protection Fund ('IEPF') Authority. In respect of the Interim Dividend declared for the financial year 2018-19, the due date for transfer of shares as per the Act /Rules is **10th March 2026**. Adhering to the various requirements set out in the Rules, the Company has communicated individually to the concerned shareholders whose shares are required to be transferred to IEPF Authority under the said Rules at their latest available address.

The Company has uploaded full details of such shareholders and shares due for transfer to IEPF Authority on its website <https://www.cumi-murugappa.com> for verification by the concerned shareholders. Shareholders may note that those unclaimed dividends and the shares to be transferred to the IEPF Authority including all benefits accruing on such shares, if any, can be claimed by them from the IEPF Authority after following the due procedure prescribed in the Rules.

In case the Company does not receive the requisite documents by **11th February 2026**, the Company shall, with a view to comply with the requirements of the said Rules, transfer the shares to the IEPF Authority as per procedure stipulated therein without any further notice.

Shareholders having any query in this regard, may contact the Company's Registrar and Share Transfer Agent or the Company as mentioned herein below:

Carborundum Universal Limited
'Dare House', 234, N.S.C Bose Road, Parys, Chennai 600 001.
Tel: +91-44-30006129/66
Email: investorservices@cumi.murugappa.com
Contact Person: Ms. Jolly H Jivani, Investor Relationship Officer

KFin Technologies Limited
Unit: Carborundum Universal Limited
Selenium Building, Tower B, Plot 31 & 32, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad - 500 032.
Tel No: 040-67162222/1527
Toll Free No.: 1800-3094-001
Email: enward.ris@kfintech.com
Contact Person: Mr. S R Ramesh, Deputy Vice President

For Carborundum Universal Limited Sd/-
Rekha Surendhran
Company Secretary

Place: Chennai
Date : 2nd December 2025